

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 12

C.P. (IB)/1234(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Mr. Rajeev Gupta**

VS

Supreme Infrastructure India Limited

For OC : Adv. Amir Attri.

For CD : Adv Avinash Khanolkar.

Section 9 of IBC

ORDER

List on 13.05.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)